

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. †*30
TO BE ANSWERED ON 01.12.2015**

**MEASURES TO DEAL WITH GROWING
VIOLENCE AGAINST MINORITIES**

†*30. SHRI HARIVANSH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of places where Sufi conference is likely to be organised and when will it commence;
- (b) the other measures being taken by Government to deal with the growing violence against minorities; and
- (c) the facilities provided by the Ministry to the people affected by communal violence during the last one year?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(Dr. NAJMA A. HEPTULLA)**

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of the Rajya Sabha Starred Question no.†*30 to be answered on 01.12.2015 asked by Shri Harivansh regarding “Measures to deal with growing violence against Minorities”

(a): The Ministry of Minority Affairs does not have any proposal at present to organise any such conference.

(b) & (c): ‘Public Order’ and ‘Police’ being State subjects, the maintenance of communal harmony, the prevention of communal violence in the event of any such disturbances occurring, action to control the same as well as measures to provide protection and relief/facilities to the affected persons including minorities, is a prime responsibility of the State Governments’.

To maintain communal harmony in the country, the Central Government assists the State Governments/Union Territory Administrations in a number of ways like sharing of intelligence, sending alert messages, sending Central Armed Police Forces, including the composite Rapid Action Force, created specifically to deal with communal situations to the State Governments on specific requests and in the modernization of the State Police Forces. In addition, advisories are also sent from time to time on important development having bearing on communal harmony. The Communal Harmony Guidelines circulated to the States and Union Territories in 2008 delineate steps to be taken to prevent communal violence and steps to be taken to restore peace & order in case of outbreak of communal violence.

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